

non-official business. Afterwards it is official business except on Fridays. Now, it is open to the Minister to answer or not to answer.

Shri Raj Bahadur: I do not want to create a precedent.

Mr. Speaker: Short notice question.

Shri Goray: Will you be kind enough to extend the concession to me?

Mr. Speaker: No, no. That concession has not been allowed.

SHORT NOTICE QUESTIONS AND ANSWERS

Housing Programme of the Second Five Year Plan

S.N.Q. No. 28. { **Shri R. S. Lal:**
Shri Waznik:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the statement made by him in Lok Sabha on the 14th August, 1957, to provide Rs. 1,000 crores for the Housing Programme during the Second Five Year Plan is correct; and

(b) if so, what are the sources from which the said sum will be raised?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b) A statement is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 39.]

श्री राम शंकर लाल : स्टेटमेंट में यह कहा गया है कि स्टेटस में हाउसिंग कारपोरेशंस कायम किये जायेंगे। मैं जानना चाहता हूँ कि वे कब तक बन जायेंगे ?

Shri K. C. Reddy: The various States will have to introduce appropriate legislation in their respective legislatures and it may take anywhere about 6 months to 9 months before they can enact on the lines that we intend enactments should be introduced there.

श्री राम शंकर लाल : मैं जानना चाहता हूँ कि इन हाउसिंग कारपोरेशंस से गावों वार्डों को घर बनाने के लिये क्या क्या सहसिद्धि मिलेंगी ?

Shri K. C. Reddy: So far as rural housing is concerned, it is not expected that the proposed Housing Finance Corporations will cover that aspect of the housing programme. The Housing Finance Corporations are expected only to cover urban housing. For rural housing, we have got a separate scheme. A copy of that scheme has been laid on the Table.

Shri Thimmaiah: Has a copy of the scheme of the proposed Housing Corporation been circulated to the State Governments already?

Shri K. C. Reddy: Yes, Sir. The Chief Ministers of the States have already been addressed twice over the matter.

श्री भक्त दर्शन : इस स्टेटमेंट से ज्ञात होता है कि जो १००० करोड़ रुपये इस योजना पर लगाये जायेंगे, उनमें से ८०० करोड़ रुपये प्राइवेट एंड पब्लिक सेक्टर से लिये जायेंगे। मैं जानना चाहता हूँ कि उन रुपयों को इकट्ठा करने के लिये कौन से कदम उठाये जा रहे हैं ?

Shri K. C. Reddy: I do not know if I have been able to correctly follow the question put in Hindi. I understand that the question is to the effect that if Rs 800 crores is to come from the private sector.—what is the rest of the question?

Shri Bhakt Darshan: I wanted to know what special steps are being taken by the Government to raise the remaining part of Rs. 800 crores?

Shri K. C. Reddy: I would explain briefly. The matter has been sufficiently explained in the statement that I have laid on the Table. My reference to Rs 1,000 crores has been misunderstood by several people both outside and by some hon. Members in this House to mean that Rs. 100 crores mentioned as allocation in the Plan budget for housing is to be replaced by an allocation of the order of Rs. 1,000 crores to be made in the Plan budget for this purpose. That is not the correct interpretation of what I said. I am afraid a stray

figure, a stray sentence that I made in the course of my speech has been torn out of its context and made to bear a meaning which it was not intended to bear. If hon. Members are pleased to read the policy statement that I laid on the Table of the House and the explanatory remarks that I made thereto and also the two explanations given by my hon. colleague the Finance Minister both in this House and in the other House, it will be abundantly clear that the sum of Rs. 1,000 crores that I was referring to cover a major part of the entire housing scheme in the country both in the private and public sector. If this is understood, there will be no cause for misunderstanding or misinterpretation.

Shri Sadhan Gupta: In view of the fact that housing scheme on a large scale would involve tremendous consumption of steel and cement, has the Government, at the same time, planned any allocation of cement to the State Governments for the purpose of carrying on the housing scheme?

Shri K. C. Reddy: Yes, Sir. This matter is constantly kept in view.

Locomotives

S.N.Q. No. 29. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that orders have been placed by the Railway Board for the purchase of 50 A.C. locomotives with a Continental Combine;

(b) if so, whether the official team which visited France and other countries in the Continent to study the railway systems under D.C. and A.C. traction have recommended the adoption of the A.C. traction on our Railways;

(c) what is the value of the 50 A.C. locomotives; and

(d) in what sections on Railways this system will be adopted?

The Minister of Railways (Shri Jagjivan Ram): (a) Yes.

(b) Yes.

(c) Total value of 50 locos with spares and drawings is about Rs. 4.8 crores at Rs. 9.093 lakhs approximately per B.G. loco.

(d) It is expected in all new electrifications and any adoption elsewhere, wherever this is possible, this system will be adopted.

Shri T. B. Vittal Rao: The team which went to study the various systems also placed orders simultaneously without reference to the Railway Board. Is it a fact?

Shri Jagjivan Ram: Reference was made to the Ministry here. Occasionally, they talked on the telephone or sent telegrams and took the advice of the Ministry from here.

Shri T. B. Vittal Rao: May I know whether the order for these 50 locomotives has been placed on one single firm or various firms in various countries?

Shri Jagjivan Ram: It is a combine of seven firms.

Shri T. B. Vittal Rao: The cost of each locomotive is more than Rs. 9 lakhs, whereas the cost of a B.G. locomotive that we received from England or America or West Germany was only Rs. 5 or 6 lakhs. Why was this higher price paid?

Shri Jagjivan Ram: The lowest tender was accepted. Tenders were invited. When they went there, they carried the tenders along with them. The lowest tender was taken. They negotiated. Certain deductions were made even in the lowest tender and it was accepted.

Shri T. B. Vittal Rao: May I know when the supplies will be made?

Shri Jagjivan Ram: The locomotives are expected to be delivered from the North European countries between August, 1959 and February, 1960.